

(d) if so, whether President's assent is to be denied to these amendments; and

(e) if not, reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) to (e) Presumably the Question refers to the Cr. P.C. (Bihar Amendment) Bill, 1982., as passed by the Bihar State Legislature, a copy of which is laid on the table of the House [Placed in Library See. No. LT-5494/82]. The Bill is under consideration of the Government.

मशीन निर्माण के लिए ईरान को तकनीकी जानकारी देना

1617. श्री निहाल सिंह : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने ईरान को मशीन निर्माण के क्षेत्र में तकनीकी जानकारी देने की पेशकश की है ; और

(ख) यदि हां, तो ईरान सरकार से इस संबंध में प्राप्त प्रस्ताव क्या हैं ?

विज्ञान और प्रौद्योगिकी, इलेक्ट्रॉनिकी, महासागर विकास विभागों तथा ऊर्जा मंत्रालय के गैर-भारंपरिक ऊर्जा स्रोत विभाग में राज्य मंत्री (श्री सी. पी. एन. सिंह) : (क) और (ख) अगस्त, 1982 में भारत-ईरान व्यापार वार्ता के दौरान, दोनों देशों के बीच एक समझौता ज्ञापन पर हस्ताक्षर किये गये थे। ईरान ने मशीनों के विनिर्माण की प्रौद्योगिकी में कम से कम समय में आत्मनिर्भरता प्राप्त करने की इच्छा व्यक्त की थी। भारतीय पक्ष की तरफ से इस अनुरोध के गुण दोष विवेचन करने के पश्चात्

इस प्रकार की किसी भी उपलब्ध जानकारी की पेशकश की गयी। अनन्तिम रूप से ईरान ने कृषि संबंधी मशीनों और औजारों और कार्यान्वयन, कागज बनाने की मशीनों, गड्डाई और ढलाई आदि क्षेत्रों में अपनी रुचि दिखाई।

### Central Investment in Rajasthan

1618. SHRI KRISHNA KUMAR GOYAL : Will the Minister of Planning be pleased to state :

(a) the Central investment in Rajasthan and how does it compare with other States ;

(b) whether the State Government had urged the Centre to increase the investment to help Rajasthan reduce backwardness and make progress ; and

(c) if so, the measures proposed to be taken in this regard ?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN) : (a) A statement showing the investment in commercial and manufacturing undertakings of the Government of India (excluding departmental enterprises) in Rajasthan as well as in other States, in terms of value of Gross Block as on 31-3-1981 is laid on the Table of the House.

(b) and (c) Communications are received from time to time from the State Governments including the Government of Rajasthan urging increase in Central investment in their respective States. Investment on various Central projects are made taking into account availability of financial resources, the potential of various States and regions and techno-economic viability of projects.